

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 3, 2007

No. 678 /JR(S)/2007

Sri **Kamlesh Kumar Pathak**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Sri Sanjeev Kumar Singh.

No. 679 /JR(S)/2007

Sri **Sanjeev Kumar Singh**, Civil Judge, Junior Division, (East), Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Allahabad vice Sri Rajeshwari Toliya.

No. 680 /JR(S)/2007

Smt. **Rajeshwari Toliya**, Judicial Magistrate, First Class, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Pilibhit vice Sri Harsh Agarwal.

No. 681 /JR(S)/2007

Sri **Harsh Agarwal**, Judicial Magistrate, First Class, Pilibhit to be Additional Civil Judge, Junior Division, Pilibhit.

No. 682 /JR(S)/2007

Smt. **Shikha Pathak**, Additional Civil Judge, Junior Division, Meerut to be Additional Civil Judge, Junior Division, Ghaziabad.

BY ORDER OF THE COURT,

**Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 175 /JR(S)/2007 Dated: Allahabad : July 3, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Allahabad, Meerut, Ghaziabad & Pilibhit. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Allahabad, Meerut, Ghaziabad & Pilibhit. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**